

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. I

Customs Appeal No. 28345 of 2013

[Arising out of Order-in-Appeal No. 12/2013 dated 29.08.2013 passed by the
Commissioner of Customs (Appeals), Cochin]

M/s Sylvan Traders
11/843 A1, 843 A2,
Near T.V. Centre, Kakkand,
Cochin, Kerala - 682037

.....Appellant

VERSUS

Commissioner of Customs,
Customs House, Willingdon Island,
Cochin, Kerala - 682009

.....Respondent

APPEARANCE:

Present for the Appellant: None

Present for the Respondent: Sh. Jathin K.A., Authorized Representative

CORAM:

HON'BLE Dr. D. M. MISRA, MEMBER (JUDICIAL)

HON'BLE Mrs. R. BHAGYA DEVI, MEMBER (TECHNICAL)

DATE OF HEARING: 20.12.2023

DATE OF DECISION: 20.12.2023

O R D E R

The appeal is disposed of by way of remand. For order, see
order of date passed in Customs Appeal No. 28343 of 2013.

(D. M. MISRA)
MEMBER (JUDICIAL)

(R. BHAGYA DEVI)
MEMBER (TECHNICAL)